NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1283/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Axis Bank Ltd.

V/s.

BSR Diagnostics Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

ASHISH PASI Advocate for Carparate Debtor 1/6 Dair & Ohir Associates

ORDER CP No.1283/I&BP/NCLT/MB/MAH/2017

Corporate Debtor is present. Petitioner side is absent.

List this matter on 19.9.2017 with peremptory direction to the Petitioner to appear on the next date of hearing, failing which this Petition will be dismissed as default.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASHKUMAR

Member (Judicial)